

(a) whether Government are aware of the persistent demand that examination fee for competitive examinations/tests of U.P.S.C. be abolished in the case of socially and economically weaker and middle class people ;

(b) if so, the details thereof ; and

(c) Government's reaction thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) :** (a) Yes, Sir.

(b) and (c). Examination fee for competitive examinations/tests of USPC and SSC has been abolished in favour of candidates belonging to Scheduled Castes and Scheduled Tribes with effect from 1.7.85. This concession has also been extended with effect from 15.11.85 to Physically Handicapped persons appearing for selection to Group 'C' and Group 'B' (non-gazetted) posts. Abolition of examinations fee for all has not been considered desirable as it is expected that the number of non-serious applicants, which is already high in many cases, will go up considerably leading to infructuous labour and other administrative problems in making arrangements for these examinations.

**Assistance to Ex-Servicemen by IDBI**

**5893. SHRI H.H. NANJE GOWDA :**  
**SHRI S.M. GURADDI :**

Will the Minister of FINANCE be pleased to state :

(a) whether Industrial Development Bank of India has initiated any schemes for providing assistance to ex-servicemen for self-employment ;

(b) if so, the details thereof ;

(c) the extent to which the schemes are likely to benefit the ex-servicemen ; and

(d) the number of ex-servicemen helped by IDBI during 1986 ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (c). The Industrial Development Bank of India (IDBI) has reported that it has launched a special schemes for the benefit of ex-servicemen (including widows of ex-servicemen) with effect from 1.4.87 to enable them to set up small industrial projects, including transport and other service industries for their self-employment. Under this scheme, seed capital assistance would be provided to ex-servicemen at a nominal rate of interest of 1% per annum, upto 15% of the cost of the project. The debt equity ratio for these projects would be fixed at 3 : 1 and the promoters' contribution would be only 10% of the project cost. The assistance would be repayable over a period of 10 years with initial moratorium of upto 5 years. No security need be given for assistance under the scheme. The assistance would be routed through SFCs who will act as agents of IDBI and the cost of each individual project should not exceed Rs. 12 lakhs. Funds for this scheme would be provided on a matching basis by Director General (Resettlement) and IDBI. Besides financial assistance, IDBI would provide training and consultancy support to the ex-servicemen, free of cost.

(c) Since the scheme has commenced from 1.4.1987, does not arise.

**Appointment of Deputy Governors in Reserve Bank of India**

**5894. SHRIMATI KISHORI SINHA :**  
Will the Minister of FINANCE be pleased to state :

(a) the rules and the practice followed in regard to the appointments of Deputy Governors of the Reserve Bank of India ;

(b) whether recently these appointments have been made in accordance with the rules and past practice ;

(c) if not, the reasons therefor ;

(d) whether the Reserve Bank of India officers have protested against the recent appointments ; and